GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 937 (To be answered on the 27th June 2019)

SECURITY AT AIRPORTS

937. MOHAMMED FAIZAL P.P.

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether the government proposes to review present security arrangement at different airports across the country in view of terrorist threats to airports; (b) if so, the details thereof and the various measures taken by the Government in this regard?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION
नगर विमानन मंत्राज्य मंत्री(स्वतंत्रप्रभार) (Shri Hardeep Singh Puri)

(a): The requirement of security is dynamic in nature. The security system at airports is reviewed from time to time and upgraded as per the requirement, by the Bureau of Civil Aviation Security (BCAS), the regulatory authority for civil aviation security in the country, in consultation with the other concerned

agencies and stakeholders.

b): Upon reviewing risk and threat assessments carried out by central security agencies, the BCAS issues various Aviation Security circulars / orders for effective implementation of security controls at all Indian airports for the purpose of safeguarding civil aviation activities/operations against acts of unlawful interference. The regulatory authority also oversees training to the security personnel of airport security unit, aircraft operators and other regulated agencies on the terms and conditions specified.

BCAS has also issued AVSEC circular No.05/2019 dated 08.04.2019, according to which Airport Operators of all Hypersensitive and sensitive Airports shall install Body Scanners replacing all Door Frame Metal Detectors (DFMD) and Airport Operators of other Airports shall install Body

Scanners replacing DFMD in a phased manner.